

permissible limit of human error involved in estimation methodology.

(d) and (e) The information is being collected and same will be laid on the Table of the House.

[English]

Primary Education

766. SHRI GORDHANBHAI JADAVBHAI JAVIYA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the percentage of Indian children who have completed primary education at present alongwith break-up of boys and girls students?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : The information is being collected and will be laid on the Table of the Sabha.

Reservation to SCs/STs in Judiciary

767. SHRI MANIKRAO HODLYA GAVIT :
SHRI D.S. AHIRE :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal to provide reservation to the SCs/STs in the judiciary; and

(b) if so, the time by which the proposal is likely to be implemented?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) There is no

proposal under consideration to provide reservation to SCs/STs in the matter of appointment of Judges of High Courts and Supreme Court. As per Articles 233, 234 and 235 of the Constitution of India, the matters relating to appointment, promotion and posting of persons in District and Subordinate Judiciary are within the purview of the respective State Governments and High Courts.

Dumping of Toxic Wastes

768. SHRI NARESH PUGLIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Toxic Wastes piling up in India" appearing in the *Statesman* dated April 28, 1998;

(b) if so, whether containers full of toxic substances and exported to India by other countries are lying unclaimed at several ports; and

(c) if so, the facts thereof and the remedial steps Government propose the take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI) : (a) to (c) Yes, Sir. As per the information supplied by various ports and inland container depots, the status of hazardous wastes lying at some of the ports and container depots is given in the attached statement Existing facilities at various industrial units for disposal of these wastes in an environmentally sound manner have been surveyed by the Ministry of Environment & Forests. Samples of hazardous wastes lying at various ports and container depots have been collected and their analysis is in progress.